

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 30779/2014

DARSHAN DEVI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 30452/2014

(With Interim Relief)

Date : 07/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shantanu Krishna, Adv.

For Respondent(s)

Mr Y.P.Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service report of respondent nos. 1 and 4 is still
awaited. The ld. Counsel has requested for dasti notice in
addition. Be issued. Proof of service be filed within the
stipulated time.

No counter affidavit on behalf of respondent no.2 has
been filed and it was the last opportunity granted.
Further opportunity is declined.

Service of respondent no.3 is complete but none has
entered appearance.

Signature Not Verified

Digitally signed by

Hema Joshi

Date: 2015.07.14

17:46:03 IST

List again on 31.8.2015.

Reason:

(RACHNA GUPTA)
Registrar